

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:352
ANSWERED ON:16.12.2005
COLLECTION OF CENTRAL EXCISE
Singh Shri Prabhunath;Yadav Shri Sita Ram

Will the Minister of FINANCE be pleased to state:

- (a) the targets set for collectyion of Central Excise and other Indirect Taxes by the Union Government and the revenue realised thereon during each of the last three years;
- (b) whether it is a fact that Central Excise duties to the tune of Rs.500 crore and above are outstanding against any company
- (c) If so, the details thereof, company-wise alongwith the efforts made by the Union Government to recover the amount outstanding against such companies;
- (d) whether the Government propose to improve the existing framework with a view to evolving more accurate system of budget of revenue; and
- (e) if so, the details thereof?

Answer

FINANCE MINISTER (SHRI P.CHIDAMBARAM)

(a),(b),(c),(d) & (e): A statement is placed on the table of the House.

STATEMENT REFERRED TOO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.352 BY SHRI SITA RAM YADAV AND SHRI PRABHUNATH SINGH FOR 16TH DECEMBER 2005 REGARDING COLLECTION OF CENTRAL

EXCISE.

(a) The Budget Estimate (BE) and the revenue realization from Central Excise and other indirect taxes during last three years are given below:

(Rs.Crore)	2002-03		2003-04		2004-05	
Head (Prov.)	BE	:Realised:	BE	: Realised:	BE	:Realised
Excise	91433	: 82310	: 96791:	90774	:109199:	98636
Customs	45193	: 44852	: 49350:	48629	: 54250:	57566
Service Tax	6026	: 4122	: 8000:	7891	: 14150:	14196
IATT/FTT	1050	: 1324	: 1115:	1314	: -	: -
Total	143702	:132608	:155256:	148608	:177599:	170398

Excluding cess administered by other Departments.

(b) As on date, Central Excise duty to the tune of Rs.500 crore and above is not outstanding against any company.

(c) Does not arise, in view of (b) above.

(d & e) BE for a financial year is prepared on the basis of growth of revenue collection up to the month of November during the preceding financial year, projected manufacturing growth and inflation rate, the additional resource mobilization, if any, proposed in the budget for the financial year and other material factors. Difference between the BE and actual realisation occurs, if any one or more of the assumptions made at the stage of preparation of BE become invalid. The changes made in the duty rate during the year after presentation of the Finance Bill also have impact on the revenue collection, Efforts are being made to project the BE more accurately.